

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **11.10.2022** (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(Ins) No. 359/2022 & IA No. 822,823,824/2022	Babu Rao Kodali Vs Vajra IOT	Ms. Sri Harini	Mr. Alluri Krishnan Raju Caveator
2.	Comp App (AT)(Ins) No. 360/2022 & IA No. 825,826/2022	Wind Construction Ltd Vs Ebenezar Inbaraj WITH	Ms. Abitha Banu	
3.	Comp App (AT)(Ins) No. 361/2022 & IA No. 827,828/2022	Wind Construction Ltd Vs Ebenezar Inbaraj	Ms. Abitha Banu	

For Hearing (Part Heard)

S. No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	TA No. 30/2021 (Comp App (AT) (Ins) No. 442/2020)	Vipraz Adz Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
5.	TA No. 31/2021 (Comp App (AT) (Ins) No. 443/2020)	B. Akhilandeswari Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
6.	TA No. 32/2021 (Comp App (AT) (Ins) No. 444/2020)	S. Rani Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
7.	TA No. 33/2021 (Comp App (AT) (Ins) No. 445/2020)	Krishnamoorthy R &Anr Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
8.	TA No. 34/2021 (Comp App (AT) (Ins) No. 454/2020)	Sai Trading and Interiors Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2

9.	TA No. 35/2021 (Comp App (AT) (Ins) No. 455/2020)	Themes Adz Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
10.	TA No. 36/2021 (Comp App (AT) (Ins) No. 457/2020)	G. Balaji Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8Ors WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
11.	TA No. 37/2021 (Comp App (AT) (Ins) No. 470/2020)	Sai Enterprises Vs SundaresanNagarajan RP for P Dot G Constructions P Ltd &Anr WITH	Ms.Madhusmita Bora	Mr.Ravi Rajagopalan R1 Ms.Anannya R2
12.	TA No. 50/2021 (Comp App (AT) (Ins) No. 215/2020)	Innova Home Buyers Neyveli Association Vs SundaresanNagarajan RP for P Dot G Construction P Ltd & 3 Ors	Ms. Shabnam Banu Mr. Sushil Sarayu	Mr.Ayush Gupta Mr.Praveen R R1 M/s. Anannya R2 Mr.KinshukChaterje

For Directions/ Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT)(INS) No. 142/2022 & IA No. 517, 518,328/2022, IA No. 329/2022	Nirej Vadakkedathu Paul Vs. Sunstar Hotels and Estates Pvt. Ltd. WITH	Mr. Arun C Mohan	Mr. Parthasarthy R1 Mr. Anant Merathia-R2
14.	Comp App (AT)(INS) No. 174/2022 & IA No. 399/2022	Padrone Marketing Pvt Ltd Vs. Sunstar Hotels and Estates Pvt. Ltd.	Ms. Deepika Murali	Mr. Parthasarthy-R1 Mr. Anant Merathia-R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	TA No. 15/2021 (Comp App (AT) No. 235 of 2020)	Thyagaraja Vs. The Church of South India Trust Association Ors.	Mr. Sriram Parakat, Mr. Vishnu Sankar & Mr. Michael Rao	Mr. Adrian D. Rozario –R1-R5 & R7-R11
16.	Comp App(AT)(INS) No. 34/2021 & IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs. AKCT Cidambaram Cotton Pvt. Ltd.	Ms. Niveda CP	Mr. T. Shanmugam
17.	Comp App (AT)(INS) No. 246/2021 & IA No. 515/2021	M/s K K Ropeways Ltd. Vs. M/s Billion Smiles Hospitality Pvt. Ltd.	Mr. R.S. Diwaagar	

18.	Comp App (AT)(INS) No. 228/2022 & IA No. 486, 487, 488/2022	M/s. D.J. Laboratories Vs. Kerala Medical Services Corporation Ltd.	Mr. Kumarpal R. Chopra	
19.	Comp App (AT)(INS) No. 128/2022	Ms. Baiju P. Fromer IRP of Krisenter Impex Pvt ltd Vs Al Sadiq Sweets &Anr	Mokshavati K	Mr. Sankar P Panicker-R2
20.	Comp App (AT)(INS) No. 226/2022 & IA No. 484/2022	Sunder Steel Industries Vs. Sri Gopikrishna Infrastructure Pvt. Ltd.	Mr. Kumarpal R. Chopra	
21.	Comp App (AT)(INS) No. 275/2022 & IA No. 587, 588,589/2022	Wind Construction Limited Vs. Regen Powertech Private Ltd	Ms. Abitha Banu	
22.	Comp App (AT)(INS) No. 223/2022 & IA No. 478, 479, 480/2022	Srinivasa Garment Private Limited Vs. District Collector	Ms. A. Vidya	
23.	Comp App (AT)(INS) 250/2022	Global Coal Ventures Pvt. Ltd Vs. S.Rajendran RP/Head - Monitoring Committee In the matter of M/s. Empee Distilleries Ltd	Mr. K. Gaurav Kumar	Ms. Savitha Devi-R1 Mr. Avinash Krishnan Ravi-R2

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT)(INS) No. 200/2021	Ravindra Beleyur Vs. Merchem Limited & 3Ors	Mr.T.Ravichandran Ms. D. Elavarasi	Mr. Ravi Rajagopalan- R1 Mr. Chirag Gupta- R2-R4
25.	Comp App (AT) No. 9/2022 & IA No. 93, 94, 95 & 96/2022	B. Braun Medical (India) Pvt. Ltd. Vs. Sridhar Vasireddy &Ors	Mr. Amarjit Singh	Mr. Akhil Bhansali R1-R3 Mr. Ramu Vishnu- R4
26.	Comp App (AT)(INS) No. 68/2022 & IA No. 143/2022	Hindustan Newsprint Employees Co-Operative Bank Limited Vs. Hindustan Newsprint Limited Velloor WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
27.	Comp App (AT)(INS) No. 69/2022 & IA No. 144/2022	Glassfibers Vs. Hindustan Newsprint Limited Velloor WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
28.	Comp App (AT)(INS) No. 73/2022 & IA No. 154/2022	Thamban P Vs. Hindustan Newsprint Limited Velloor WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
29.	Comp App (AT)(INS) No. 75/2022 & IA No. 155/2022	Sunil P.K Vs. Hindustan Newsprint Limited Velloor WITH	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2

30.	Comp App (AT)(INS) No. 77/2022 & IA No. 156/2022	Shaji V K Vs. Hindustan Newsprint Limited	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
-----	--	---	-------------------------	---

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com